

Securities Appellate Tribunal

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHICAL MEMBER

CIVIL CAUSE LIST OF DATE :20/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>MENTION- COURT CODE- MENTION2010-AT11A.M.</u></b>				
<b><u>851-ADMISSION-COURT CODE- WISE CAO-AT11.05A.M.</u></b>				
1	SEBI Appeal	695/2022	NSK STOCKS AND COMMODITIES PRIVATE LIMITED Vs. SEBI	Gagan Chhabra Advocate
<b><u>402-ADMISSION-COURT CODE- GUINNESS FINAL-AT11.07AM</u></b>				
2	SEBI Appeal	696/2022	GUINNESS SECURITIES LIMITED AND ANR. Vs. SEBI	Anjali Agrawal Adv
3	SEBI Appeal	697/2022	DHARMENDRA KOTHARI Vs. SEBI	Anjali Agrawal Adv
<b><u>365-ADMISSION-COURT CODE- STEELAGEAO-AT11.09AM</u></b>				
4	SEBI Appeal	709/2022	PRAKASH C. KANUGO AND ANR. Vs. SEBI	Prakash Shah and Associates
5	SEBI Appeal	710/2022	PALAK KOHLI KOCHHAR Vs. SEBI	Prakash Shah and Associates
<b><u>843-ADMISSION-COURT CODE- GLOBALAO-AT11.11A.M.</u></b>				
	Misc. Application	1021/2022	MAHESH SOMABHAI DESAI AND ORS.-DELAY Vs. SEBI	Nishant Upadhyay Advocate
(Main Matter Number :SEBI Appeal/0000711/2022)				

Securities Appellate Tribunal

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHICAL MEMBER

CIVIL CAUSE LIST OF DATE :20/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1100/2022	VIPUL JIGISHA BUNDELA AND ORS.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000712/2022)	Lexkare Legal
6	SEBI Appeal	711/2022	MAHESH SOMABHAI DESAI AND ORS. Vs. SEBI Sub Matter : Misc. Application/0001021/2022	Nishant Advocate Upadhyay
7	SEBI Appeal	712/2022	VIPUL JIGISHA BUNDELA AND ORS. Vs. SEBI Sub Matter : Misc. Application/0001100/2022	Lexkare Legal
<b><u>351-ADMISSION-COURTCODE-CLAIM-AT11.13A.M</u></b>				
	Misc. Application	1023/2022	NINA JAYENDRA DOSHI-DELAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000713/2022)	Kamal Agrawal AR
	Misc. Application	1024/2022	NINA JAYENDRA DOSHI-EXEMPTION Vs. NSEIL (Main Matter Number :SEBI Appeal/0000713/2022)	Kamal Agrawal AR
8	SEBI Appeal	713/2022	NINA JAYENDRA DOSHI Vs. NSEIL Sub Matter : Misc. Application/0001023/2022 Sub Matter : Misc. Application/0001024/2022	Kamal Agrawal AR
<b><u>835-ADMISSION-COURTCODE-AOSANRAA-AT11.15A.M.</u></b>				
	Misc. Application	1061/2022	UMA KARTHIKEYAN-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000714/2022)	Rushin S. Kapadia Advocate

Securities Appellate Tribunal

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHICAL MEMBER

CIVIL CAUSE LIST OF DATE :20/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
9	SEBI Appeal	714/2022	UMA KARTHIKEYAN Vs. SEBI	Rushin S. Kapadia Advocate
Sub Matter :		Misc. Application/0001061/2022		
<b><u>228-PART HEARD-COURTCODE-MARGINSHORTFALL-AT11.17AM</u></b>				
10	SEBI Appeal	80/2020	Edelweiss Custodial Services Limited Vs. NSE Clearing Limited and Anr.	Sameer Pandit,Adv. i/b Wadia Ghandy and Co.  P.N.Modi,Sr. Adv. - R1, None for R2
Sub Matter :		Misc. Application/0000099/2020		
Sub Matter :		Misc. Application/0000482/2020		
Sub Matter(Disposed) :		Misc. Application/0001166/2021		
Sub Matter(Disposed) :		Misc. Application/0001167/2021		
Sub Matter :		Misc. Application/0001346/2021		
	Misc. Application	99/2020	ASHISHKIRTIKUMAR SHAH-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PARINAM LAW ASSOCIATES
(Main Matter Number :SEBI Appeal/0000080/2020)				
11	SEBI Appeal	441/2020	Edelweiss Custodial Services Ltd. Vs. NSE Clearing Ltd. National Clearing and Anr.	Mr. Sameer Pandit, Advocate Mr. Pesi Modi, Senior Advocate
Sub Matter :		Misc. Application/0000736/2021		
Sub Matter(Disposed) :		Misc. Application/0000683/2021		
Sub Matter :		Misc. Application/0000512/2020		
Sub Matter :		Misc. Application/0000422/2020		
Sub Matter :		Misc. Application/0000585/2020		
Sub Matter :		Misc. Application/0001192/2021		
Sub Matter :		Misc. Application/0001353/2021		
Sub Matter :		Misc. Application/0001354/2021		
Sub Matter :		Misc. Application/0000134/2022		
Sub Matter :		Misc. Application/0000213/2022		
Sub Matter :		Misc. Application/0000221/2022		

Securities Appellate Tribunal

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHICAL MEMBER

CIVIL CAUSE LIST OF DATE :20/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	422/2020	Edelweiss Custodial Services Ltd-exemption to filing CC Vs. NSE CLearing Ltd and Ors	Wadia Ghandy and Co  Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	512/2020	Nimish Shah -Intevener-Exemption to file CC Vs. Edelweiss Custodial Services and NSE CLearing Ltd and Ors	PARINAM LAW ASSOCIATES  Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
21	Misc. Application	482/2020	RAJIV AGARWAL-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PUROHIT AND PUROHIT
(Main Matter Number :SEBI Appeal/0000080/2020)				
	Misc. Application	585/2020	VAISHALI SHAH-INTERVENTION Vs. EDELWEISS CUSTODIAL SERVICE LTD AND NSECCL AND ORS	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
12	SEBI Appeal	370/2021 ( /0000 )	Yes Bank Ltd. Vs. NSEIL AND ANR.	J. Sagar Associates  MKA-Res. Nos. 1 and 2
	Misc. Application	736/2021	EDELWEISS CUSTODIAL SERVICES- Inspection of documents Vs. NSE CLEARING LTD. AND ANR.	
(Main Matter Number :SEBI Appeal/0000441/2020)				

Securities Appellate Tribunal

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHICAL MEMBER

CIVIL CAUSE LIST OF DATE :20/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1192/2021	Edelweiss Custodial Services Ltd.-Adjournment Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co.  Shardul Amarchand Mangaldas and Co.
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1346/2021	HARSH ROHITBHAI PATEL -INTERVENER Vs. EDELWEISS CUSTODIAL VS NSE CLEARING LTD. AND ANR.	ROBIN SHAH, ADVOCATE
(Main Matter Number :SEBI Appeal/0000080/2020)				
	Misc. Application	1353/2021	ANKIT MEHTA AND OTHERS- INTERVENTION APPLICATION Vs. NSE CLEARING LTD. AND ANR.	Aagam Doshi, Advocate
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1354/2021	MANINDRA CHANDRASEN-INTERVENTION APP Vs. EDELWEISS CUSTODIAL VS NSE CLEARING LTD. AND ANR.	Aagam Doshi, Advocate
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1407/2021	SMC GLOBAL SECURITIES LTD.-STAY Vs. NSE CLEARING LIMITED AND ORS.	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000757/2021)				
	SEBI Appeal	757/2021	SMC GLOBAL SECURITIES LTD. Vs. NSE CLEARING LIMITED AND ORS.	Prakash Shah and Associates
Sub Matter(Disposed) :	Misc. Application/0001406/2021			
Sub Matter :	Misc. Application/0001407/2021			
Sub Matter(Disposed) :	Misc. Application/0000133/2022			

Securities Appellate Tribunal

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHICAL MEMBER

CIVIL CAUSE LIST OF DATE :20/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	134/2022	Edelweiss Custodial Services Ltd.-INTERVENING APPL Vs. NSE Clearing Limited and Anr.	
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	213/2022	Edelweiss Custodial Services Ltd. -Direction Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co.
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	221/2022	Mr. jayesh M. jhaveri Intervenor Vs. NSE Clearing Limited and Anr.	M/s. Kamal and Co. Advocates for Intervenal
(Main Matter Number :SEBI Appeal/0000441/2020)				
<b><u>252-DISPOSAL-COURTCODE-REDEMPTION-AT 11.35 A.M.</u></b>				
13	SEBI Appeal	48/2020	Rajkumar Saraf and Anr. Vs. SEBI	
Sub Matter :		Misc. Application/0000049/2020		
	Misc. Application	49/2020	RAJKUMAR SARAF AND ANR. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000048/2020)				
	Misc. Application	295/2020	RAJKUMAR SARAF AND ANR. Vs. SEBI	Ms. Anjali Shah, Advocate
(Main Matter Number :SEBI Appeal/0000282/2020)				
	SEBI Appeal	282/2020	Rajkumar Saraf and Anr. Vs. SEBI	Ms. Anjali Shah, Advocate
Sub Matter :		Misc. Application/0000295/2020		
<b><u>495-DISP-COURTCODE-APPLICATIONREJECTION-AT11.40A.M</u></b>				
14	IRDA-MISCAPPLICATION	10/2021	DEALMONEY INSURANCE BROKING PRIVATE LIMITED-Delay	Aagam Doshi and Co

Securities Appellate Tribunal

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHICAL MEMBER

CIVIL CAUSE LIST OF DATE :20/10/2022

---

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

---

Vs.  
IRDA

Securities Appellate Tribunal

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHICAL MEMBER

CIVIL CAUSE LIST OF DATE :20/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	IRDA Appeal	8/2021	DEALMONEY INSURANCE BROKING PRIVATE LIMITED Vs. IRDA	Aagam Doshi and Co
Sub Matter :		IRDA-MISCAPPLICATION/0000010/2021		
<b><u>468-ADMDISPOSAL-COURTCODE-ZENITHGDR-AT 11.45AM</u></b>				
15	Misc. Application	707/2021	ARUN PANCHARIYA- Interim Relief Vs. SEBI	Mr.Sandeep Advocate Wadhawan,
(Main Matter Number :SEBI Appeal/0000533/2021)				
	SEBI Appeal	533/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Advocate Wadhawan,
Sub Matter(Disposed) :		Misc. Application/0000909/2021		
Sub Matter(Disposed) :		Misc. Application/0000706/2021		
Sub Matter :		Misc. Application/0000707/2021		
	SEBI Appeal	554/2021	ZENITH STEEL PIPES AND INDUSTRIES LIMITED Vs. SEBI	Aishwarya Advocate Shubhangi,
	SEBI Appeal	555/2021	YASHOVARDHAN BIRLA Vs. SEBI	Aishwarya Advocate Shubhangi,
	SEBI Appeal	657/2021	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Jenil Shah Advocate
Sub Matter(Disposed) :		Misc. Application/0000939/2021		
	SEBI Appeal	373/2022	Mahender Singh Arora Vs. SEBI	Triad Law Chambers
Sub Matter(Disposed) :		Misc. Application/0000654/2022		
	Misc. Application	917/2022	YASHOVARDHAN BIRLA-DELAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000633/2022)				



Securities Appellate Tribunal

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :20/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	929/2022	ZENITH STEEL PIPES AND INDUSTRIES LIMITED-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000634/2022)	Triad Law Chambers
	Misc. Application	930/2022	ZENITH STEEL PIPES AND INDUSTRIES LIMITED-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000634/2022)	Triad Law Chambers
	Misc. Application	948/2022	MAHENDER SINGH ARORA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000635/2022)	Triad Law Chambers
	SEBI Appeal	633/2022	YASHOVARDHAN BIRLA Vs. SEBI Sub Matter : Misc. Application/0000917/2022	Triad Law Chambers
	SEBI Appeal	634/2022	ZENITH STEEL PIPES AND INDUSTRIES LIMITED Vs. SEBI Sub Matter : Misc. Application/0000929/2022 Sub Matter : Misc. Application/0000930/2022	Triad Law Chambers
	SEBI Appeal	635/2022	MAHENDER SINGH ARORA Vs. SEBI Sub Matter : Misc. Application/0000948/2022	Triad Law Chambers
<b><u>540-DISP-COURTCODE-PRICEMANIPULATIONPMC-AT11.50 AM</u></b>				
16	SEBI Appeal	603/2021	SHIVDARSHAN SALES PRIVATE LIMITED AND ORS Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000735/2021 Sub Matter : Misc. Application/0001366/2021	Mr. Jai Prakash Pal

Securities Appellate Tribunal

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHICAL MEMBER  
CIVIL CAUSE LIST OF DATE :20/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	604/2021	SEABIRD DISTRIBUTORS PRIVATE LIMITED AND ORS. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) : Misc. Application/0000747/2021				
	SEBI Appeal	605/2021	ECONOMY SUPPLIERS PRIVATE LIMITED AND ANR. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) : Misc. Application/0000748/2021				
	Misc. Application	1366/2021	SHIVDARSHAN SALES P.LD. AND ORS-DELAYINFILINGREPLY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000603/2021)				
	SEBI Appeal	724/2021	Gulshan Investment Company Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
Sub Matter : Misc. Application/0000123/2022				
	SEBI Appeal	725/2021	Anoop Jain Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	726/2021	Anoop Jain HUF Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	727/2021	Prabudh Securities Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	728/2021	Vimgi Investments Pvt. Ltd. Vs. SEBI	Mr.Prakash Shah, Advocate
	SEBI Appeal	6/2022	MUDIT JAIN HUF Vs. SEBI	Nikita Vijay
Sub Matter(Disposed) : Misc. Application/0001426/2021				

Securities Appellate Tribunal

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHICAL MEMBER

CIVIL CAUSE LIST OF DATE :20/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
63	Misc. Application	123/2022	SEBI.- DELAY IN REPLY Vs. Gulshan Investment Company Ltd.	Vidhii Partners Advocates for the Respondent Groun
(Main Matter Number :SEBI Appeal/0000724/2021)				
	SEBI Appeal	215/2022	PMC Fincorp Limited and Ors. Vs. SEBI	Corporate Professionals Advisors and Advocates
Sub Matter : Misc. Application/0000370/2022				
	Misc. Application	370/2022	PMC Fincorp Limited and Ors.-COD Vs. SEBI	Corporate Professionals Advisors and Advocates
(Main Matter Number :SEBI Appeal/0000215/2022)				
	SEBI Appeal	175/2022	NISHANT INBUILD LTD Vs. SEBI	CORPORATE PROFESSIONALS ADVISORS AND ADVOCATES
Sub Matter(Disposed) : Misc. Application/0000288/2022				
Sub Matter : Misc. Application/0000542/2022				
	Misc. Application	542/2022	SEBI-DELAY IN REPLY Vs. Nishant Inbuild Ltd.	Vidhii Partners Mr. Paras Taneja, Advocate
(Main Matter Number :SEBI Appeal/0000175/2022)				
	SEBI Appeal	652/2022	JMS Financial Services Ltd. and Ors. Vs. SEBI	Corporate Professionals Advisors and Advocates
Sub Matter(Disposed) : Misc. Application/0001088/2022				
Sub Matter(Disposed) : Misc. Application/0001089/2022				
<b><u>664-DISPOSAL-COURTCODE-INSIDERMANAGER-AT11.54 AM</u></b>				
17	SEBI Appeal	14/2022	Uday Agarwal Vs. SEBI	Vis Legis Law Practice, Advocates
Sub Matter(Disposed) : Misc. Application/0000667/2022				

Securities Appellate Tribunal

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHICAL MEMBER  
CIVIL CAUSE LIST OF DATE :20/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>671-DISPOSAL- CODE-SHORTFALLCLIENTFUNDS-AT12NOON</u></b>				
18	SEBI Appeal	17/2022	ISS ENTERPRISE LIMITED Vs. NSEIL	Shah AND Ramaiya, Chartered Accountants
<b><u>782-DISPOSAL-COURTCODE-UNFREEZEDEMAT-12.20P.M</u></b>				
19	SEBI Appeal	187/2022	MR. KASHYAP K. MEHTA Vs. BSE AND ORS	Ragini Singh and Associates.
Sub Matter(Disposed) : Misc. Application/0000308/2022				
	SEBI Appeal	188/2022	MRS. RUPAL K. MEHTA Vs. BSE AND ORS	Ragini Singh and Associates.
Sub Matter(Disposed) : Misc. Application/0000309/2022				
<b><u>892-ADMISSION-COURTCODE-HITKITWTM-AT 12.05P.M.</u></b>				
20	SEBI Appeal	308/2022	Hit Kit Global Solutions Ltd and Ors Vs. SEBI	Corporate Attorneys
Sub Matter(Disposed) : Misc. Application/0000449/2022				
Sub Matter(Disposed) : Misc. Application/0000620/2022				
Sub Matter : Misc. Application/0000806/2022				
	SEBI Appeal	402/2022	MR AMIT KHANDELWAL AND ORS. Vs. SEBI	Mulani and Co
Sub Matter : Misc. Application/0000555/2022				
	Misc. Application	555/2022	MR AMIT KHANDELWAL AND ORS.-DELAY Vs. SEBI	Mulani and Co
(Main Matter Number :SEBI Appeal/0000402/2022)				
	Misc. Application	806/2022	Hit Kit Global Solutions Ltd and Ors-DELAY Vs. SEBI	Corporate Pleaders
(Main Matter Number :SEBI Appeal/0000308/2022)				

Securities Appellate Tribunal

CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECHICAL MEMBER

CIVIL CAUSE LIST OF DATE :20/10/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>932-DISPOSAL-COURTCODE-SWANAO-12.07PM</u></b>				
21	SEBI Appeal	468/2022	MENIKA Vs. SEBI	Samyak Law Firm
Sub Matter :		Misc. Application/0001042/2022		
	SEBI Appeal	469/2022	AKASH Vs. SEBI	Samyak Law Firm
	SEBI Appeal	470/2022	MONIKA Vs. SEBI	Samyak Law Firm
	Misc. Application	1042/2022	MENIKA-DELAY Vs. SEBI	SAMYAK LAW FIRM
(Main Matter Number :SEBI Appeal/0000468/2022)				
<b><u>537-ADM-DISP-CODE-SAHARADEEMEDPUBLICISSUE-12.10PM</u></b>				
22	Misc. Application	301/2021	LATE SH. Y.N. SAXENA DEAD THROUGH LEGAL RE.-DELAY Vs. SEBI	Ms.Nidhi Shah, Advocate
(Main Matter Number :SEBI Appeal/0000601/2021)				
	SEBI Appeal	601/2021	LATE SH. Y.N. SAXENA DEAD THROUGH LEGAL REPRESENTA Vs. SEBI	Ms.Nidhi Shah, Advocate
Sub Matter :		Misc. Application/0000301/2021		